

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1095
ANSWERED ON:29.11.2006
PRIVATE SECTOR IN NUCLEAR POWER GENERATION
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government proposes to allow private sector participation including foreign countries and MNCs in the production of nuclear power;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps contemplated to provide due security to the nuclear power plants and connected infrastructure?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN)

- (a) & (b): A proposal to amend the Atomic Energy Act, 1962 to enable private sector participation in nuclear power generation in the country is currently under consideration of the Government. However, no final decision has been taken.
- (c) Adequate security measures for physical protection of the facilities are already in place in all our nuclear power plants and connected infrastructure. The same measures would apply to new power plants.